

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 414
IB/518/ND/2023

IN THE MATTER OF:

SCB Steels Private Limited

...

Applicant

Under Section 10 of (IBC).

Order delivered on 09.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Bharti Nawlani along with CA Rakesh Jindal

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **06.06.2024.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)